

Under AMRUT, States/UTs have been empowered to select, plan, appraise and approve projects in the form of State Annual Action Plans (SAAPs). Central Government only approves SAAPs proposed by the States/UTs and releases Central Assistance as per Mission Guidelines. As per Mission guidelines, SAAP-I and II (prepared by States/UTs) were approved during the year 2015 and 2016. In order to fast track the Mission, all the SAAPs of States/UTs for remaining Mission period were approved in one go as SAAP-III by March, 2017.

(c) Three cities, namely Anantnag, Jammu and Srinagar, have been selected under AMRUT in the UT of Jammu and Kashmir and two cities, namely Kargil and Leh-Ladakh, have been selected in the UT of Ladakh. Total SAAP size of the erstwhile State of Jammu and Kashmir is ₹593 crore, including projects worth ₹65 crore for water supply, projects worth ₹115 crore for sewerage and septage management, projects worth ₹196 crore for storm water drainage, projects worth ₹199 crore for non-motorized urban transport and projects worth ₹ 18 crore for green spaces and parks.

#### **Sanitation facilities in Jammu and Kashmir and Ladakh**

1844. MIR MOHAMMAD FAYAZ : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the rate of implementation of the scheme in terms of Sanitation facilities in UTs of Jammu and Kashmir and Ladakh as per the Ministry's policy and the Millennium Development Goals;

(b) the schemes that have been undertaken in order to provide for safe disposal of sanitary wastes; and

(c) the details of amount spent and utilised on all these schemes for UTs of Jammu and Kashmir and Ladakh during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) and (b) Government of India have launched missions/schemes namely, Swachh Bharat Mission-Urban (SBM-U) and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for improvement of sanitation facilities including safe disposal of sanitary waste in urban areas of all States/Union Territories of the Country including Union Territories of Jammu and Kashmir and Ladakh. Status of implementation under these missions/schemes are as under:

**Under Swachh Bharat Mission – Urban (SBM-U):**

Sl.No	Details	Target	Achievement
1.	Individual Household Toilets (IHHT), Units	60,000	45,932
2.	Community Toilets/ Public Toilets, No. of Seats	2,078	3,069

**Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT):**

Five cities namely, Anantnag, Jammu and Srinagar now in Union Territory of Jammu and Kashmir and Leh and Kargil now in Union Territory of Ladakh, have been selected under AMRUT. With the total plan size of ₹593 crore, ₹115 crore (19%) has been earmarked for sewerage & septage management sector.

So far, 1.17 lakh new sewer connections against the target of 2.66 lakh connections have been provided under AMRUT and in convergence with other schemes. Sewerage & Septage Management sector projects worth ₹ 106.32 crore have been grounded.

(c) The details of funds released and utilised under these missions/schemes for Union Territories of Jammu and Kashmir and Ladakh during last three years (i.e. 2016-17, 2017-18, 2018-19 and current year) are as under:

	Funds Released (In Crores)	Utilisation Certificate Received * (in Crores)
Swachh Bharat Mission - Urban (SBM-U)	112.36	48.47
Atal Mission for Rejuvenation and Urban Transformation (AMRUT)	388.73	215.19

\* Utilisation Certificates (UCs) are required to be submitted within 12 months of closure of the financial year in which the grants were released. Thus, during the current year i.e. 2019-20 UCs are due only for the grants released up to financial year 2017-18.

**Urban Poverty Alleviation**

1845. LT. GEN. (DR.) D.P. VATS (RETD.) : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) action taken by Government for poverty alleviation of poor people of the country during the last three years;